## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4564 ANSWERED ON:20.08.2010 UNIFIED METROPOLITAN TRANSPORT AUTHORITY Panda Shri Baijayant

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is proposed to set up a unified Metropolitan Transport authority to ensure better traffic management in the cities having a population of more than one million;
- (b) if so, the names of cities in the country which have made some arrangements encompassing role in traffic management, planning and upgradation, which is backed by statutory provision;
- (c) whether it is proposed to make incumbent on other States as well to follow the above system to regulate the traffic;
- (d) if so, the details thereof;
- (e) whether the project is proposed to be funded by the Union Government; and
- (f) if so, the details thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): The Government has formulated the National Urban Transport Policy (NUTP), 2006 which envisages setting up of Unified Metropolitan Transport Agency (UMTA) in all million plus cities.
- (b): Notifications/orders have been issued for creation of UMTA for the cities of Chennai, Jaipur, Hyderabad, Mumbai, Bangalore, Mysore, Ranchi, Dhanbad, Jamshedpur, Puri, Bhubaneshwar and Kohima by the concerned State Governments.
- (c)&(d): Setting up of Unified Metropolitan Transport Authority (UMTA) for million plus cities is one of the reforms conditions of sanction of buses for urban transport under Jawaharlal Nehru National Urban Mission (JNNURM) to be implemented by States/UTs/ULBs.
- (e)&(f): No city or State has asked for any funding from Govt. of India for setting of UMTA.